

ture. The Central Department of Agriculture is, however, seized of the problem of making available adequate quantities of fertilizers and pesticides for the areas covered by the Intensive Agricultural Programmes. The year-wise requirements of these inputs during the Fourth Plan period are being estimated and arrangements made to meet them by stepping up the programme of indigenous production of fertilizers and pesticides and arranging larger imports.

Block Development Officers

- *9. Shri M. L. Dwivedi:
 Shri P. C. Borooah:
 Shri Bhagwat Jha Asad:
 Shri Subodh Hansda:
 Shri S. C. Samanta:
 Shri D. N. Tiwary:
 Shri Vishwa Nath Pandey:
 Shri Bibhuti Mishra:
 Shri A. N. Vidyalankar:
 Shri Krishnapal Singh:
 Shri H. C. Soy:
 Shri Kajrolkar:
 Shri Man Singh P. Patel:
 Shri R. S. Pandey:
 Shri Onkar Lal Berwa:
 Shri Hukam Chand
 Kachhavaia:

Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state:

(a) whether Government have any proposal to abolish the post of Block Development Officers;

(b) if so, the decision taken in this regard; and

(c) the alternative arrangements envisaged for the performance of the duties assigned to the Block Development Officers?

The Minister of Food, Agriculture, Community Development and Co-operation (Shri C. Subramaniam): (a) to (c). The Central Government have no proposal to abolish the post of Block Development Officers. The decision of the Government of

Madhya Pradesh in this regard is under consideration.

Haldia Port

- *10. Shri S. C. Samanta:
 Shri Subodh Hansda:
 Shri M. L. Dwivedi:
 Shri Bhagwat Jha Asad:
 Shri P. C. Borooah:
 Shri Indrajit Gupta:
 Shri Madhu Limaye:
 Dr. Ranen Sen:
 Shrimati Savitri Nigam:
 Shri C. K. Bhattacharyya:
 Shri P. H. Bheel:
 Shri Hem Barua:
 Shri P. K. Deo:
 Shri Karni Singhji:
 Shri D. C. Sharma:
 Shrimati Jyotsna, Chanda:
 Shri Bagri:
 Shri Ram Sewak Yadav:
 Shri Yashpal Singh:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) the main recommendations and findings of the Study Team appointed by Government about the traffic likely to be handled at Calcutta and Haldia Ports and also the financial and other aspects of Haldia Dock Schemes;

(b) the reaction of the World Bank Appraisal Team which recently visited India on the findings of the Study Team;

(c) whether the Appraisal Team has already submitted its report to the World Bank; and

(d) if so, the reaction of the World Bank about the Haldia Scheme and Government's reaction thereto?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) According to the assessment made by the Haldia Study Team, the traffic which the Calcutta--Haldia port system may be called

upon to handle by 1970-71 will be as follows:

Commodities	(Million tonnes)		
	Total Calcutta-Haldia complex	Calcutta	Haldia
1. Rock Phosphate/Sulphur/Potash	1.7	0.2	1.5
2. (a) Crude Oil	3.5		3.5
(b) Petroleum products	0.3	0.3	
3. Foodgrains	2.3	0.3	2.0
4. Iron ore	3.08		3.0
5. Coal	2.5		2.5
6. Salt	0.8	0.2	0.6
7. General Cargo (including other ores)	6.3	5.8	0.5
TOTAL	20.4	6.8	13.6

On the basis of these traffic assumptions, the Haldia Study Team recommended the provision of eight berths at Haldia in Phase I as shown below:—

- 1 Berth for P.O.L.
- 1 Berth for Rock Phosphate/Sulphur
- 1 Berth for Foodgrains
- 1 Berth for Coal
- 3 General Cargo Berths.
- 1 Berths for Iron ore.

Total : 8

The Study Group has ruled out riverside berths except for oil. A proper dock system is considered necessary.

The cost of executing the project was estimated at Rs. 40 crores, including a foreign exchange component of Rs. 14 crores.

The Study Team's conclusion was that the investment on Haldia would be justified on economic grounds and that steps should be taken to go ahead with the work.

(b) and (c). In accordance with the Bank's normal procedure, the Appraisal Team has discussed all aspects of the project with the Government and the Calcutta Port Commissioners. The Government of India are not aware whether the Appraisal Team has submitted its report to the World Bank and, if so, what its recommendations are.

(d) Does not arise.

Central Fisheries Corporation Ltd.

*11. Shri Subodh Hansda:
Shri S. C. Samanta:
Shri P. C. Borooah:
Shri M. L. Dwivedi:
Shri Bhagwat Jha Azad:

Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state:

(a) whether the proposed Central Fisheries Corporation Ltd. has started functioning;

(b) if so, the functions of the Corporation;

(c) whether all the coastal areas will come under its jurisdiction; and

(d) what will be its financial investment?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Govinda Menon): (a) Yes.

(b) The primary function of the Corporation is to undertake procurement of fish from various sources in West Bengal and the neighbouring States and its sale in the Calcutta market at reasonable rates, and also in due course—

(i) it will undertake fishing operations both inland and deep sea,

(ii) it will formulate plans in consultation with the State Governments for the development of fisheries and growth of industry connected with the processing and marketing of fish,